



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,
पुराना मिन्टो रोड, जाकिर हुसैन कॉलेज के पास,
नई दिल्ली-110002



D.O. No.102-2/2016-NSL-II (Vol-II)

Date: 10th April, 2020

To,
The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, Ashoka Road,
New Delhi – 110 001

Subject: DoT's back-reference on Recommendations on "Captive VSAT CUG Policy issues" dated 18th July 2017 -reg.


Ref: Letter No. 824-200/CAP-VSAT/POLICY/2013-DS dated 12th March 2020

The Department of Telecommunications (DoT) through its letter No. 824-200/CAP-VSAT/POLICY/2013-DS dated 12th March, 2020 has informed that the TRAI recommendations on 'Captive VSAT CUG Policy issues' dated 18th July 2017 have been considered by the Government and it has been decided to refer back some of the recommendations for reconsidered opinion/recommendation under Section 11 of the TRAI Act 1997.

2. TRAI, after due deliberations, has finalized its response which is enclosed herewith.
3. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.trai.gov.in.

This letter issues with approval of the Authority.

Encl: as above


10.4.2020
(S. K. Gupta)
Secretary, TRAI